

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF RAGHUVANSHI COTTON GINNING AND
PPRESSING PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RAGHUVANSHI COTTON GINNING AND PPRESSING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	06/01/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC – Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110GJ2006PTC047456
5.	Address of the registered office and principal office (if any) of corporate debtor	Sur No. 34, Movia Paddhatital, Paddhari District Rajkot – 360110, Gujarat
6.	Insolvency commencement date in respect of corporate debtor	06-01-2025 (Monday)
7.	Estimated date of closure of insolvency resolution process	05-07-2025 (Saturday)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Truvisory Insolvency Professionals Pvt. Ltd. Reg. No: -IBBI/IPE-0103/IPA-2/2022-23/50020
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Truvisory Insolvency Professionals Private Limited 410, 4th Floor, Bluerose Industrial Estate, Near Metro Mall and Tata Power Petrol Pump Western Express Highway, Borivali East – 400066 Mumbai Email Id: contactanshulgupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	332-333, 3rd Floor, Somdutt Chamber-II, Bhikaji Cama Place, New Delhi-110066 Email Id: ibc.raghuvanshi@gmail.com
11.	Last date for submission of claims	20-01-2025 (Monday)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of **RAGHUVANSHI COTTON GINNING AND PPRESSING PRIVATE LIMITED** on 06.01.2025 (Monday).

The creditors of **RAGHUVANSHI COTTON GINNING AND PPRESSING PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 20.01.2025 (Monday) to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rajeev
Ranjan
Singh

Digitally signed by
Rajeev Ranjan Singh
Date: 2025.01.09
14:28:23 +05'30'

Rajeev Ranjan Singh
For and on behalf of
Truvisory Insolvency Professionals Private Limited
Interim Resolution Professional
In the matter of Raghuvanshi Cotton Ginning & Ppressing Private Limited
IBBI/IPE-0103/IPA-2/2022-23/50020
AFA valid upto: 31.12.2025
Email Id: ibc.raghuvanshi@gmail.com

Date : 08.01.2025

Place : Delhi

